

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 217 of 2020**

**IN THE MATTER OF:**

**Richard B.T.H. Chou**

**...Appellant**

**Versus**

**Registrar of Companies, West Bengal**

**...Respondent**

**Present: -**

**For Appellant: Mr. Soma Samantrai, Advocate**

**For Respondent: None**

**ORDER**  
**(Virtual Mode)**

**23.11.2020** Due to some technical problem, the Appellant could not join.

Therefore, the matter is adjourned.

Let the matter be fixed 'For Admission (Fresh Case) on **08<sup>th</sup> December, 2020.**

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[Balvinder Singh]**  
**Member (Technical)**

SC/ BB /